

SECTION XI LISTED ON : 18.09.2015
IN THE SUPREME COURT OF INDIA COURT : 1
CIVIL APPELLATE JURISDICTION ITEM : 6

**PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 36437 OF 2014
WITH PRAYER FOR INTERIM RELIEF**

CHINTA RAM AND ORS.

...PETITIONER(S)

VERSUS

STATE OF UP AND ORS.

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18.12.2014, when the court was pleased to pass the following order:-

“Delay condoned.
Notice.
Tag with S.L.P. (C) No. 17559/2014”

Accordingly, show cause notice was issued to all the three Respondents on 16.01.2015 through registered A.D. post. Neither A.D. Cards nor unserved cover containing the notice has been received back in respect of all the Respondents.

Service of Show Cause Notice is not complete.

Thereafter, the matter was listed before the Hon'ble Court alongwith connected matters on 04.09.2015, when the Court was pleased to pass the following Order:

“De-tag and list on 18th September, 2015”

In view of the above order, the matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 16th day of September, 2015.

ASSISTANT REGISTRAR

Copy to:
Mr. Rajesh Kumar, Adv.

ASSISTANT REGISTRAR